

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO. 1651
TO BE ANSWERED ON 27.07.2016**

Sports Federations

1651. SHRIMATI V. SATHYA BAMA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the steps taken by the Government to bring all Sports (including Cricket) Associations/Federations under the purview of Sports Ministry;**
- (b) the details of the affiliated Sports Association/Federations which comes under the ambit of Sports Ministry;**
- (c) whether the Government has taken any steps to revamp/restructure Indian Olympic Association and the Board of Control for Cricket in India (BCCI);**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) the steps taken by the Government to encourage and support Indian contingents to Rio Olympics?**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) & (b): NSFs are bodies registered under the Societies Registration Act, 1860/Companies Act. The Government does not interfere in their day-to-day affairs. To ensure that NSFs adhere to the principles of good governance and transparency, Government has issued guidelines which are part of the National Sports Development Code of India, 2011 (NSDCI). Government gives recognition to NSFs after satisfying itself of various conditions such as holding of fair and transparent elections, observance of age and tenure guidelines, prevention of fraud of age and sexual harassment of sportspersons and thereafter provides financial assistance as per the norms of Scheme of 'Assistance to National Sports Federations'. NSFs which do not adhere to the guidelines

laid down for them or if any serious irregularities are found in their functioning, appropriate action, is taken by the Government.

From the year 2010, Government has introduced a system of annual recognition procedure for the NSFs, under which annual recognition is granted to those NSFs which comply with the provisions of NSDCI to avail all admissible Government assistance.

Currently there are 49 NSFs having Government's recognition. The list is at Annexure I. BCCI has neither applied for any GOI funding nor the Department of Sports, MYAS has given grant to it.

(c)&(d): Government insists on observance of NSDCI in respect of Indian Olympic Association (IOA) and the NSFs recognized by it. It does not take any direct steps to revamp/restructure such bodies. As far as BCCI is concerned, it is not one of the 49 recognized NSFs and also, Supreme Court has recently issued some directions for its revamping/restructuring.

(e) Preparations for the forthcoming Rio Olympic Games are going on in the right earnest. The Government is making every effort to ensure the required training of the sportspersons so that they return with a good haul of medals.

Identified probable athletes and selected elite athletes have been provided financial assistance for their customized training at Institutes having world class facilities and other necessary support under the Target Olympic Podium (TOP) Scheme which the Government specifically formulated and launched in 2014 under the National Sports Development Fund with the objective of identifying and supporting potential medal prospects for Rio Olympics, 2016 and Olympic Games, 2020.

Further, National coaching camps have been organized and competitive exposure has been provided abroad to the identified probables.

The Department of Sports also organized a sendoff ceremony in July, 2016 wherein Hon'ble Prime Minister encouraged sportspersons to give their best during Rio Olympics.

ANNEXURE-I

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 1651 to be answered on 27.07.2016 asked by SHRIMATI V. SATHYA BAMA regarding Sports Federations

LIST OF RECOGNISED NATIONAL SPORTS FEDERATIONS FOR THE YEAR 2016

S.No.	NSFs
1	Amateur Soft Tennis Federation of India
2	Athletic Federation of India
3	Atya Patya Federation of India
4	Badminton Association of India
5	Ball Badminton Federation of India
6	Amateur Baseball Federation of India
7	Billiards & Snookers Federation of India
8	Indian Body Builders Federation
9	Bridge Federation of India
10	All India Chess Federation
11	Cycling Federation of India
12	All India Sports Council of the Deaf
13	Equestrian Federation of India
14	Fencing Association of India
15	All India Football Federation
16	Indian Golf Union
17	Handball Federation of India
18	Hockey India
19	Jump Rope Federation of India
20	Amateur Kabaddi Federation of India
21	Indian Kayaking & Canoeing Association
22	Kho-Kho Federation of India
23	The Federation of Motor Sports Clubs of India
24	Paralympic Committee of India
25	Indian Polo Association
26	Indian Powerlifting Federation
27	Roll Ball Federation of India
28	Roller Skating Federation of India,
29	Rowing Federation of India
30	Indian Rugby Football Union
31	School Games Federation of India
32	SepakTakraw Federation of India
33	National Rifle Association of India

S.No.	NSFs
34	Softball Association of India
35	Special Olympics Bharat,
36	Squash Racket Federation of India
37	Swimming Federation of India
38	Table Tennis Federation of India
39	TenniKoit Federation of India
40	Tennis Ball Cricket Federation of India
41	Ten-Pin Bowling Federation of India
42	Indian Triathlon Federation
43	Tug-of-War Federation of India
44	Volleyball Federation of India
45	Indian Weightlifting Federation,
46	Winter Games Federation of India
47	Wrestling Federation of India
48	Wushu Association of India
49	Yachting Association of India